

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 23.09.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No.228/2021	Everest Organics Ltd V Leesa Lifesciences P Ltd & 2 Ors	G Klayan Chakravarthy	

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No.97/2021	Manmohan Singh Jain Vs State Bank of India & Anr	Aalok Jagga R Swarnavel R Ramkumar	Vipin Warriar R1 S. Sathyanarayanan R2
3.	Comp App (AT)(CH)(Ins) No. 55/2021	B. Sreekala Vs M/s.AL Sadiq Sweets & Another	Sankar P Panicker	Vkiram Karla – R1 Mrs. J Parimalam R2

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH)(Ins) No. 29/2021	C.G. Vijayalakshmi Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
5.	Comp. App (AT)(CH)(Ins) No.40/2021	Mathew CK & 27 Others Vs Shri Kumar Rajan & 2 others WITH	Pranava Charan MG Sunil N	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
6.	Comp. App (AT)(CH)(Ins) No.44/2021	Mrs.Winifred john Vs Shri Kumar Rajan, Resolution Professional For Hindustan Newsprint Ltd & 3 Others WITH	Philip Mathew K.R.Jinan	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
7.	Comp App (AT)(CH)(Ins) No.56/2021	George A Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
8.	Comp App (AT)(CH)(Ins) No.57 /2021	Bikas Bhattacharjee Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
9.	Comp App (AT)(CH)(Ins) No.58/2021	Arvindakshan Nair P K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
10.	Comp App (AT)(CH)(Ins) No.62/2021	Sunny KC Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4

11.	Comp App (AT)(CH)(Ins) No.63/2021	Prasad Rajan Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
12.	Comp App (AT)(CH)(Ins) No.64/2021	Baby K I Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
13.	Comp App (AT)(CH)(Ins) No.65/2021	Babu Iype Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
14.	Comp App (AT)(CH)(Ins) No.66/2021	N. A. Gopalan Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
15.	Comp App (AT)(CH)(Ins) No.67/2021	Sathyanathan Nair P E Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
16.	Comp App (AT)(CH)(Ins) No.68/2021	Muralidharan Nair A K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
17.	Comp App (AT)(CH)(Ins) No.69/2021	George Joseph & 4 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
18.	Comp App (AT)(CH)(Ins) No.70/2021	V. S Mariamma Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
19.	Comp App (AT)(CH)(Ins) No.71/2021	Jose K J Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
20.	Comp App (AT)(CH)(Ins) No.72/2021	P R Ramachandran Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
21.	Comp App (AT)(CH)(Ins) No.73/2021	Kunjamma PP Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
22.	Comp App (AT)(CH)(Ins) No.74/2021	Ramachandran MP Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4

23.	Comp App (AT)(CH)(Ins) No.75/2021	Krishnakumar V. G Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
24.	Comp App (AT)(CH)(Ins) No.76/2021	Dileep F Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
25.	Comp App (AT)(CH)(Ins) No.77/2021	Raju MP & 9 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
26.	Comp App (AT)(CH)(Ins) No.78/2021	Aishya T E Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
27.	Comp App (AT)(CH)(Ins) No.79/2021	Anil Kumar V & 33 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
28.	Comp App (AT)(CH)(Ins) No.80/2021	Sukumaran Nair A Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
29.	Comp App (AT)(CH)(Ins) No.81/2021	Mohanan K K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
30.	Comp App (AT)(CH)(Ins) No.82/2021	Anil Mukherjee E & another Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
31.	Comp App (AT)(CH)(Ins) No.83/2021	Thambatchan YM Mathews Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
32.	Comp App (AT)(CH)(Ins) No.84/2021	Vijayakimar KV Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
33.	Comp App (AT)(CH)(Ins) No.85/2021	Vijayakumary S Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
34.	Comp App (AT)(CH)(Ins) No.86/2021	Raveendran V Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4

35.	Comp App (AT)(CH) No. 19/2021	S. Thilak V R. S. Mills Private Ltd & 2 others WITH	Surana & Surana	Process fee not paid
36.	Comp App (AT)(CH) No. 20/2021	S. Thilak V R. S. Mills Private Ltd & 2 others	Surana & Surana	Process fee not paid
37.	Comp. App. (AT)(CH)(Ins) No. 21/2021	M/s. Gayathri Sea Foods & Feeds P Ltd Vs Uni President Vietnam Co Limited	V. V. Ramana G. Rangaiah	Gokul Raj G. Derrick Sam
38.	Comp App (AT)(CH)(Ins) No. 194/2021	Chandra Sekaran V Appu Hotels Limited & 10 ors	A S Sathish Kumar PCS	T. Ravichandran R1 & R2 Devashish Bharuka R3 Vipin Warriar R4

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
39.	TA No. 15/2021 (Comp App (AT) No.235/2020)	Thyagaraja V The Church of South India Trust Association & 11 others	Sriram Parakat Mukund P Unny Sreentath S	Ms. Vishnu Sankar
40.	TA No. 43/2021 (Comp App (AT)(Ins) No.1097/2020)	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation V M/s. KSK Mahandi Power Company Ltd through its Resolution Professional Mr. Sumit Binani WITH	Biswajit Dubey Spandan Biswal Srideepa Bhattacharya Ms. Neha Shivhare	Sumesh Dhawan Vaijayant Paliwal Ms. Charu Bansal
41.	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd V Power Finance Corporation Ltd	Sumesh Dhawan Vaijayant Paliwal Ms. Charu Bansal	Biswajit Dubey Spandan Biswal Srideepa Bhattacharya Neha Shivhare

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1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1.Asst.Registrar - **PH No. : 044-2888 0500**
CELL : 9444687246

2.Court Officer - **PH No. : 044-2888 0450**
CELL : 9445892169

By the order of Hon'ble Acting Chairperson

(Chennai Bench)